

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 38 OF 2016**

**Dated: 07<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Himachal Pradesh State Electricity Board Ltd. ...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg for  
Mrs. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma for R.1

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **24.05.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*